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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For admission (memo)	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV

Y.P GOKUL

Applicant

Respondent No.5

Mukesh Yadav

Y.P

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Sri Mukesh Yadav, learned Counsel for the Petitioner and Shri Y.P. Gokul, learned Counsel for the Respondent No. 5. Even though the notice is served, reply was not filed by the Respondents. Post the case on 12.06.2019.



MEMBER(J)

puja

Verified



Court Officer